

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00091/2017

DATED THIS THE 24TH DAY OF JUNE, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Subhash Seetaram Tandel,
S/o Seetaram Peetu Tandel
Aged about 34 years,
Residing at: Mudga,
Amdalli, Mudga Post,
Karwar Taluk,
Uttara Kannada 581 324 Applicant
(By Advocate Shri B.S. Venkatesh Kumar)

Vs.

1. Union of India,
Represented by its Secretary,
Ministry of Defence,
Sena Bhavan,
New Delhi 110 001

2. The Chief of Naval Staff,
Naval Head Quarters,
New Delhi 110 001

3. The Flag Officer Commanding,

Head Quarters, Western Naval Command,
Shahid Bhagat Singh Road,
Mumbai 400 001

4. The Flag Officer Commanding,
Head Quarters, Karnataka Naval Area,
Karwar 581 308

5. The Recruitment Board
Boat Crew Staff Post-Fireman,
By its President
Shankar R. Sindhe,
OIC, Commander of Yard,
NSRY Naval Base, Karwar,
Karwar 581 308

6. The Staff Officer (CIV),
Head Quarters,
Karnataka Naval Area,
Karwar,
Uttara Kannada District 581 308

....Respondents

(By Shri Gajendra Vasu, Counsel for the Respondents)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

Heard. The matter relates to an allegedly required re-assessment of competitive merit. There were 13 posts of Boat Crew available and by the order of merit the applicant was placed at No. 66. He challenges it but without giving any valid or viable reason as to why he thinks that the examination system was flawed and vitiated. Without any ground being given, there cannot be any re-examination as such as it has been settled by the Hon'ble Apex Court in many number of cases. Therefore, we hold that there is no merit in the OA.

2. The OA is dismissed. No order as to costs.

(C.V. SANKAR)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No. 170/00091/2017

Annexure-A1: Copy of the SSLC marks card of the applicant

Annexure-A2: Copy of the notification published in Employment News dated 19-25 October 2013

Annexure-A3: Copy of the experience certificate

Annexure-A4: Copy of the call letter dated 31.07.2015 issued by the Recruitment Board

Annexure-A5: Copy of the list of written test

Annexure-A6: Copy of the final selection list notification issued under circular No. 2/2016

Annexures with MA No. 462/2017

Annexure-A1: Copy of the order dated 01.06.2017 in OA No. 91/2017

Annexures with MA No. 559/2018

Annexure-MA1: Copy of the order dated 01.06.2017 in OA No. 91/2017

Annexure-MA2: Copy of the order dated 06.11.2017 in MA No. 462/2017

Annexure-MA3: Copy of the order dated 15.06.2018 in RA No. 7/2018

Annexures with Reply Statement

Annexure-R-1: Copy of the Recruitment of Boat Crew Staff at Naval Base, Karwar dated 29.01.2016

* * * * *